

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO. 2622
TO BE ANSWERED ON 01.12.2016

Allocation of Funds for Development of Subsidiaries of CIL

2622. SHRI P.R. SUNDARAM

Will the **MINISTER OF COAL** be pleased to state:

- (a) the funds allocated by the Union Government for the development of various subsidiaries of Coal India Limited (CIL) during each of the last three years and the current year, company-wise;
- (b) whether the Government has any plan for the exploitation of coal mines abroad and allocated funds for the purpose; and
- (c) if so, the details of the coal mines acquired on long lease and the total quantity and value of coal expected in the next three years?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

- (a) No fund has been allocated by the Union Government for the development of various subsidiaries of Coal India Limited (CIL) during each of the last 3 years and the current year. However, the expenditure made by CIL & its Subsidiaries are through its internal resources. The details of the expenditure are as follows:

(Rs. In Crs.)

Company	2016-17	2015-16		2014-15		2013-14	
	BE	Tgt.	Actual	Tgt.	Actual	Tgt.	Actual
ECL	1150.00	1030.50	754.70	970.00	686.69	525.00	408.87
BCCL	600.00	400.00	485.59	350.00	554.87	850.00	504.24
CCL	600.00	600.00	638.33	585.00	595.82	500.00	657.18
NCL	800.00	800.00	704.92	600.00	715.06	800.00	301.76
WCL	1435.00	750.00	1163.47	475.00	518.79	450.00	287.66
SECL	1400.00	1030.00	890.98	980.00	1058.27	850.00	956.21
MCL	1200.00	800.00	1202.82	700.00	836.50	500.00	876.84
CIL & Others*	230.00	230	82.16	215.00	85.08	175.00	122.47
Master Action Plan	350.00	350	200.06	350.00	122.41	350.00	214.63
Overall CIL	7765.00	5990.50	6123.03	5225.00	5173.49	5000.00	4329.86

- (b) As of now, CIL has no coal licenses/blocks in hand abroad for exploration and exploitation. CIL intends to acquire coal prospecting licenses/blocks/mines abroad for exploration and exploitation. Upon acquisition of coal assets abroad, exploration and exploitation of these assets will be taken up.

Funds for acquisition of coal assets abroad and subsequent activities will be required in due course of time and will be met with the internal resource of CIL.

(c) Not applicable in view of reply at point (b).
